

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 1022/2016
CA NO.

CORAM:

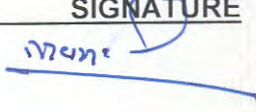
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: GSC Industries Pvt. Ltd. V/s The Registrar of Companies.

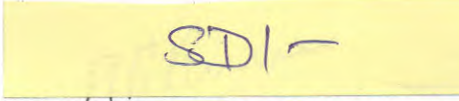
SECTION OF THE COMPANIES ACT: 560(6)


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MANOJ KUMAR	Advocate	Replier	
	GARG			

ORDER

Learned Counsel Dy. Registrar on behalf of Respondent requests for two weeks time for filing the reply. Let the reply be filed within two weeks with a copy in advance to the Ld. Counsel for the petitioner. Rejoinder, if any, be filed within a week thereafter with a copy in advance to the Registrar of Companies or his Counsel.

List on 18th April, 2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARDHARAN)
MEMBER (JUDICIAL)